

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 609**  
**CAA-50/ND/2023**

**IN THE MATTER OF:**

**M/s. DS Agri Tech Products Pvt. Ltd. and**  
**M/s. DS Green Agrotech Pvt. Ltd.**

**...APPLICANT**

**Section**

**U/s 230-232**

**Order delivered on 14.09.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Kaustubh Prakash, Adv. Saheb Singh Chadha, Adv. Hita Sharma

**For the RD**

:Adv. Niharika Tanwar

**For the OL**

:Ms. Hemlata Rawat Counsel

**For the Income Tax Department**

:Mr Gaurav Gupta, Sr Standing Counsel with Mr Puneett Singhal and Mr Shivendra Singh, Jr Standing Counsels

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of OL is present and submitted that they have already filed their report. Ld. Counsel on behalf of RD submitted that they have filed their report and need to argue the matter. Ld. Counsel on behalf of Income Tax Department is present and sought 2 weeks time to file their report. List on **20.10.2023**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**